NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
] ,	S'Avantiolan Fir Fox Mand & Assan Shel	Covered Respects	L.

3) Es Kildmoran Joursel

ORDER

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on 22.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)